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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1479/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: Biostadt India Ltd.
V/s.
Sonachi Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Shrey Gazdar I/B Veritas Legal	Advocate for Petitioner	

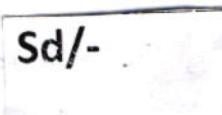
ORDER

CP No.1479 / I&BP/NCLT/MB/MAH/2017

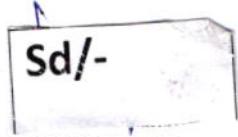
First Call : Pass Over.

Second Call : For the Petitioner side has not informed this date of hearing to the Corporate Debtor, the Petitioner is hereby directed to intimate next date of hearing to the Corporate Debtor as prescribed under Adjudicating Authority Rules and file proof of service on next date of hearing.

List this matter for hearing on 20.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)